

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 81 of 2014**

**Dated : 8<sup>th</sup> July, 2015**

**In the matter of:**

**Kerala State Electricity Board Ltd.**

**.... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory  
Commission**

**....Respondent(s)**

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : None

**ORDER**

Bench is not assembled today.

Matter is posted for further hearing on **19<sup>th</sup> August, 2015.**

**Court Master**

rkt